

(d) the steps taken by Government to make available cooking gas and kerosene at reduced rates ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) The net worth — Share capital and Reserves (Investment) of Bharat Petroleum Corporation Limited as on the 31st March, 1985 stood at Rs. 12,012 lakhs.

(b) The net profit after tax for each year ending the 31st March was :

	(Rs. in lakhs)
1982	1407
1983	1346
1984	1566
1985	1380
April to June, 1985	327 (Prov.)

(c) No, Sir.

(d) Does not arise.

[English]

**Merger of five sick Public Sector Undertakings of West Bengal into a holding company**

\*213. SHRI R. P. DAS : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have been considering a merger proposal of five sick public sector undertakings of West Bengal into a new holding company ;

(b) if so, the details thereof ; and

(c) the time by which such a holding company is likely to come into existence ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) to (c) As a part of structural reorganisation of public enterprises, with a view to improving their efficiency and inter-unit coordination, a proposal has been made to form a holding company consisting of

(1) Bharat Brakes & Valves Ltd., (2) Engineering Portion of Bharat Process & Mechanical Engineers Ltd., and Weighbird (India) Ltd., (3) Lagan Jute Machinery Co. Ltd., (4) Bharat Wagon Engineering Co. Ltd., (5) Burn Standard Co. Ltd., (6) Jessop & Co. Ltd., (7) Braithwaite & Co. Ltd., and (8) BBJ Construction Co. Ltd., with headquarters at Calcutta, keeping in view their inter-related product mix. No decision has been taken on the proposal.

[Translation]

**New Scheme for Khadi Gramodyog**

\*214. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of INDUSTRY be pleased to state :

(a) whether a new scheme is being formulated for Khadi Gramodyog ;

(b) if so, the outlines of the scheme ;

(c) the time by which it will be implemented ; and

(d) the additional expenditure likely to be incurred on the implementation of this new scheme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) to (d) - The Khadi Gramodyog implemented by Khadi and Village Industries Commission (KVIC) is a continuing programme. It includes development of Khadi and 26 village industries included in the Schedule to KVIC Act, 1956.

2. The allocation of funds to the KVIC for its activities has been substantially increased from Rs. 208 crores in the 5th Five Year Plan to Rs. 518.09 crores in the 6th Five Year Plan, both inclusive of rebate on sale of Khadi and subsidy in lieu of interest on Government loans. In the 7th Plan, an outlay of Rs. 540 crores has been provided to the Commission out of Government resources, exclusive of roughly Rs. 300 crores spent in the last year of 6th Plan on account of rebate on retail sales of Khadi and subsidy in lieu of interest on